

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 04.07.2013

The meeting No.14/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 04.07.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.13/AM-14, dated 27.06.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 27.06.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.14/AM-14 dated 04.07.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 14/84-ALC3/2013

MEETING DATE : 04.07.2013

1	Case No.: 3/7/84-ALC3/2013	Party Name: BHARAT FASHIONS & APPARELS	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status : Rejected
	HQ File :01/84/050/00021/AM14/	RLA File :07/24/040/00536/AM13/	Lic.No/Date:0710094612 03.04.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm			

has not submitted requisite information/details called for vide DGFTs letter dated 28.05.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

2	Case No.:4/14/84-ALC3/2013	Party Name: GAJANANYA SILK FABRICS	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
	HQ File :01/84/050/00075/AM14/	RLA File :07/24/040/00015/AM14/	Lic.No/Date:0710095279 09.05.2013	Defer Date: 01.08.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given the complete manufacturing process of export product alongwith stage-wise wastage in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 01.08.2013.			

3	Case No.:5/14/84-ALC3/2013	Party Name: BHARAT SILKS	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
	HQ File :01/84/050/00076/AM14/	RLA File :07/24/040/00035/AM14/	Lic.No/Date:0710095283 09.05.2013	Defer Date: 01.08.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 01.08.2013.			

	Case No.:1/14/84-ALC3/2013	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Approved
	HQ File :01/84/050/00072/AM14/	RLA File :03/95/040/00083/AM14/	Lic.No/Date:0310733934 10.05.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this			

4

case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Paralink – Ultra strong re-inforcement fabric	1,18,740 Kgs.	Linkweb 50kN+ (made of Polyester Filament Yarn, LLDPE & Masterbatch)	29,995 Kgs.
			Linkweb 40kN+ (made of Polyester Filament Yarn, LLDPE & Masterbatch)	44,241 Kgs.
			Linkweb30kN+ (made of Polyester Filament Yarn, LLDPE & Masterbatch)	45,700 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

5

Case No.:2/10/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
HQ File :01/84/050/00047/AM14/	RLA File :04/24/040/00022/AM14/	Lic.No/Date:0410146080 13.05.2013	Defer Date: 01.08.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details called for DIPP vide their letter dated 06.06.2013 is still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 01.08.2013.			

Case No.:2/14/84-ALC3/2013	Party Name: SHRIJEE LIFESTYLE PRIVATE LIMITED	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
HQ File :01/84/050/00073/AM14/	RLA File :03/95/040/00106/AM14/	Lic.No/Date:0310734076 13.05.2013	Defer Date: 01.08.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee wanted to know why there is difference in width between import and export fabric i.e. in the export side, the width has been indicated as 57/58” and in the import side, width has been indicated as 61”. Moreover, two size of import item i.e. 50x50 & 66x60 has been indicated. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 01.08.2013.

Case No.:3/14/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Approved
HQ File :01/84/050/00074/AM14/	RLA File :03/95/040/00117/AM14/	Lic.No/Date:0310734915 20.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case on repeat basis, as per earlier decision taken in case No.17 of NC Meeting No.10/AM-14 held on 06.06. 2013, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially Oriented yarn (POY)	10,000.000 M.T.	Reformat	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Naphtha	4760.800 M.T.
			Finish Oil	101.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Sodium Hydroxide	73.600 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.

			Antifoam (Pluronic PE 10-100)	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	33.800 M.T.
			Antimony Trioxide	6.000 M.T.
			Dowtherm	50.000 M.T.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

8	Case No.:6/14/84-ALC3/2013	Party Name: CHINAR FORGE LIMITED	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Approved
	HQ File :01/84/050/00077/AM14/	RLA File :05/23/040/00101/AM14/	Lic.No/Date:0510357981 25.06.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Jt. DGFT, CLA, New Delhi has informed that the licence has been issued on repeat basis in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per earlier decision taken in case No.30 of NC Meeting No.45/AM-13 held on 14.02. 2013.			

MANUAL AGENDA CASE

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Case No.159	M/s Gaurav International, New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/376/AM-12/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510317498 dated 13.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there was typing error in the minutes of the NC meeting No.06/AM-13 held on 17.05.2012 in this case. Against the export/import item No.10, the word 'bleached' has been mentioned in place of the word 'dyed'. With the approval of the Chairman, Norms Committe-5, the error has been corrected and revised minutes have been circulated to the applicant firm/Jt. DGFT, CLA, New Delhi. The Committee, after deliberations, decided to give its ex-post-facto approval to the necessary correction.

(10)

Case No.160	M/s Textrade International Ltd., Mumbai
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/54/AM-09/DES-V
Ratification of input ouput norms in respect of Advance Authorization No.0310465547 dated 18.03.2008.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details/clarifications are still awaited from the applicant firm/R.A., Office, Mumbai to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 25.07.2013.

(11)

Case No.161	M/s G.R. Corporation, Kanpur
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/353/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0610029561 dated 09.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

alongwith fresh documents received from applicant firm, in original, for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.

(12)

Case No.162	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/162/511/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 25.07.2013.

(13)

Case No.163	M/s Superhouse Ltd., Kanpur
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/123/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0610027351, dated 30.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.07.2013.

(14)

Case No.164	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/427/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310717396 dated 17.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations decided to remind the applicant firm for submission of the requisite information/details to consider the proposal further. The case stands for re-listing on 18.07.2013.

(15)

Case No.165	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/426/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310717760 dated 20.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations decided to remind the applicant firm for submission of the requisite information/details to consider the proposal further. The case stands for re-listing on 18.07.2013.

(16)

Case No.166	M/s Fashion Accessories, Gurgaon
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/047/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510345223 dated 08.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilt made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-300 cms. X 270 cms.	86 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	12.88 Sq. meter per piece
2.	Quilt made of 100% Natural Silk	482 Nos.	100% Natural Silk woven	12.14 Sq.

	woven fabric, GSM-51+/-10%, Size-270 cms. X 260 cms.		fabric, GSM-51+/-10%, width-54"	meter piece	per
3.	Quilt made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-215 cms. X 250 cms.	214 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	7.90 meter piece	Sq. per
4.	Quilt made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-1908 cms. X 250 cms.	82 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	7.90 meter piece	Sq. per
5.	Quilted Cushion Cover made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-30 cms. X 50 cms.	1240 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	0.40 meter piece	Sq. per
6.	Quilted Cushion Cover made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-65 cms. X 65 cms.	760 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	1.07 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.167	M/s Fashion Accessories, Gurgaon
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/038/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510345222 dated 08.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given the requirement of input in sq. meter per piece of each export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 01.08.2013.

(18)

Case No.168	M/s Sonal Apparels Pvt. Ltd., Mumbai
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/053/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0310720049 dated 09.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Shirt (Full Sleeve) made of 100% Cotton yarn dyed fabric, GSM-166+/-10%	1 pcs.	100% Cotton yarn dyed fabric, GSM-166+/-10%	3.75 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.169	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/051/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510291829 dated 27.05.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Body Suit made of 100% Cotton yarn dyed woven fabric,	13,000 pcs.	100% Cotton yarn dyed woven fabric, GSM-115+/-	1.01 Sq. meter per piece

GSM-115+/-10%, No.540293	Style	10%, width-56/57"	
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.170	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/052/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510291829 dated 27.05.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Body Suit made of 100% Cotton yarn dyed woven fabric, GSM-121+/-10%, Style No.394032	10,000 pcs.	100% Cotton yarn dyed woven fabric, GSM-121+/-10%, width-56/57"	1.01 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.171	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/055/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Patch work Quilt made of 100% Silk Habotai dyed fabric, GSM-51+/-10%, Size-230x250 cms. Style Name: Patchwork quilt	1126 pcs.	100% Silk Habotai dyed fabric, GSM-51+/-10%, width-44"	2.95 Sq. meter per piece
2.	Patch work Cushion made of 100% Silk Habotai dyed fabric, GSM-51+/-10%, Size-50x50 cms. Style Name: Patchwork Cushion	2252 pcs.	100% Silk Habotai dyed fabric, GSM-51+/-10%, width-44"	0.14 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.172	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/057/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilt made out of 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%,	552 pcs.	82% Rayon 18% Silk velvet dyed fabric,	7.11 Sq. meter per

	Size-90"x90", Style Name: Rayon Silk Velvet quilt		GSM-180+/-10%, width-54"	piece
2.	Quilt made out of 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-108"x90", Style Name: Rayon Silk Velvet quilt	654 pcs.	82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, width-44"	8.52 Sq. meter per piece
3.	Sham (Quilted) made out of 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-20"x26", Style Name: Rayon Silk Velvet Sham	2115 pcs.	82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, width-44"	0.67 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.173	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/054/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilt made out of 82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, Size-260x240 cms, Style Name: Cocon quilt	1740 pcs.	82% Rayon 18% Silk velvet dyed fabric, GSM-180+/-10%, width-54"	6.72 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.174	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/056/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Sham made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x75 cms., Style Name: Belgian Wash Linen Frill Sham	936 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	2.21 meter per piece	Sq.
2.	Sham made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x90 cms., Style Name: Belgian Wash Linen Frill Sham	360 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	2.79 meter per piece	Sq.
3.	Sham made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-65x65 cms., Style Name: Belgian Wash Linen Frill Sham	288 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	2.51 meter per piece	Sq.
4.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-140x200 cms., Style Name: Belgian Wash Linen Duvet Cover	96 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	9.96 meter per piece	Sq.

5.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-200x200 cms., Style Name: Belgian Wash Linen Duvet Cover	408 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	13.69 meter piece	Sq. per
6.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-225x220 cms., Style Name: Belgian Wash Linen Duvet Cover	336 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	16.18 meter piece	Sq. per
7.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-260x220 cms., Style Name: Belgian Wash Linen Duvet Cover	144 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	18.82 meter piece	Sq. per
8.	Sham Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x75 cms., Style Name: Belgian Wash Linen Sham Cover	1404 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	1.87 meter piece	Sq. per
9.	Sham Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x90 cms., Style Name: Belgian Wash Linen Sham Cover	540 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	2.19 meter piece	Sq. per
10.	Sham Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-65x65 cms., Style Name: Belgian Wash Linen Sham Cover	432 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	1.86 meter piece	Sq. per
11.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-180x275 cms., Style Name: Belgian Wash Linen Flat Sheet	96 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-108"	9.35 meter piece	Sq. per
12.	Flat Sheet made out of 100% Linen	192 pcs.	100% Linen unwashed	8.73 meter piece	Sq.

	unwashed woven fabric, GSM-180+/-10%, Size-230x275 cms., Style Name: Belgian Wash Linen Flat Sheet		woven fabric, GSM-180+/-10%, width-125"	meter per piece
13.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-275x275 cms., Style Name: Belgian Wash Linen Flat Sheet	120 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-125"	10.41 Sq. meter per piece
14.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-305x275 cms., Style Name: Belgian Wash Linen Flat Sheet	96 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-125"	11.51 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.175	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/027/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cushion Cover front made of 82% Rayon 18% Silk velvet dyed woven fabric, GSM-180+/-10%, Size-30x40 cms. Style No. Romantic	2200 pcs.	82% Rayon 18% Silk velvet dyed woven fabric, GSM-180+/-10%, width-54"	0.20 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.176	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/025/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510336492 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Fitted Sheet made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/-10%, Size-40"x76", Style Name: Jersey Stripe Fitted Sheet	480 pcs.	90% Cotton 10% Polyester knitted fabric, GSM-172+/-10%,width-112"	5.56 Sq. meter per piece
2.	Fitted Sheet made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/-10%, Size-55"x76", Style Name: Jersey Stripe Fitted Sheet	512 pcs.	90% Cotton 10% Polyester knitted fabric, GSM-172+/-10%,width-112"	7.01 Sq. meter per piece
3.	Fitted Sheet made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/-10%, Size-60"x80", Style Name: Jersey Stripe Fitted Sheet	636 pcs.	90% Cotton 10% Polyester knitted fabric, GSM-172+/-10%,width-112"	7.52 Sq. meter per piece
4.	Flat Sheet made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/-	636 pcs.	90% Cotton 10% Polyester knitted fabric,	9.15 Sq. meter per

	10%, Size-100"x112", Style Name: Jersey Stripe Flat Sheet		GSM-172+/- 10%,width-112"	piece
5.	Flat Sheet made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/- 10%, Size-72"x102", Style Name: Jersey Stripe Flat Sheet	480 pcs.	90% Cotton 10% Polyester knitted fabric, GSM-172+/- 10%,width-112"	6.00 Sq. meter per piece
6.	Flat Sheet made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/- 10%, Size-81"x102", Style Name: Jersey Stripe Flat Sheet	512 pcs.	90% Cotton 10% Polyester knitted fabric, GSM-172+/- 10%,width-112"	6.94 Sq. meter per piece
7.	Pillow Case made out of 90% Cotton 10% Polyester knitted fabric, GSM-172+/- 10%, Size-20"x26", Style Name: Jersey Stripe Pillow Case	3280 pcs.	90% Cotton 10% Polyester knitted fabric, GSM-172+/- 10%,width-112"	1.43 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.177	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/024/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Boxspring Cover made out of 100%	130 pcs.	100% Linen unwashed	3.76 Sq.

	Linen unwashed woven fabric, GSM-160+/-10%, Size-40"x76", Style Name: Linen Boxspring Cover		woven fabric, GSM-160+/-10%, width-125"	meter per piece
2.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-55"x76", Style Name: Linen Boxspring Cover	2380 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	4.22 Sq. meter per piece
3.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-60"x80", Style Name: Linen Boxspring Cover	180 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	4.52 Sq. meter per piece
4.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-72"x84", Style Name: Linen Boxspring Cover	2310 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	4.98 Sq. meter per piece
5.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-78"x80", Style Name: Linen Boxspring Cover	360 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	5.07 Sq. meter per piece
6.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-78"x80", Style Name: Linen Fitted Sheet	1596 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	11.39 Sq. meter per piece
7.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-72"x84", Style Name: Linen Fitted Sheet	504 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	11.32 Sq. meter per piece
8.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-	312 pcs.	100% Linen unwashed woven fabric, GSM-	9.66 Sq. meter per

	10%, Size-60"x80", Style Name: Linen Fitted Sheet		160+/-10%, width-130"	piece	
9.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-55"x76", Style Name: Linen Fitted Sheet	1740 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	8.72 meter piece	Sq. per
10.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-40"x76", Style Name: Linen Fitted Sheet	252 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	7.29 meter piece	Sq. per
11.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-118"x112", Style Name: Linen Flat Sheet	2100 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	11.91 meter piece	Sq. per
12.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-100"x112", Style Name: Linen Flat Sheet	312 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	10.20 meter piece	Sq. per
13.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-72"x102", Style Name: Linen Flat Sheet	1740 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	7.24 meter piece	Sq. per
14.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-81"x102", Style Name: Linen Flat Sheet	252 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	8.04 meter piece	Sq. per
15.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-20"x40", Style Name: Linen	6212 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	1.82 meter piece	Sq. per

	Pillow Case			
16.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-20"x32", Style Name: Linen Pillow Case	7252 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	1.52 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.178	M/s Orient Craft Ltd., New Delhi
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/026/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-140x200 cms., Style Name: Emilie Duvet Cover	216 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-76"	10.26 meter piece	Sq. per
2.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-200x200 cms., Style Name: Emilie Duvet Cover	360 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	13.78 meter piece	Sq. per
3.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-225x220 cms., Style Name: Emilie Duvet Cover	408 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-113"	16.63 meter piece	Sq. per
4.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-260x220 cms., Style Name: Emilie Duvet Cover	324 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-125"	18.72 meter piece	Sq. per
5.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-65x65 cms., Style Name: Emilie Pillow Case	540 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	1.97 meter piece	Sq. per
6.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x75 cms., Style Name: Emilie Pillow Case	2052 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	1.86 meter piece	Sq. per
7.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x90 cms., Style Name: Emilie Pillow Case	648 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	1.87 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.179	M/s Keshar Multiyarn Mill Ltd., Kolkata
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/047/AM-10/DES-V
Re-fixation of input output norms against Advance Authorization No.0210127223 dated 03.06.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product in view of the report of Regional Laboratory Textile Committee, Kolkata. The Committee, as per the report of Regional Laboratory Textile Committee, Kolkata and after deliberations decided to amend the description of export product against the Advance authorization issued in this case as detailed below: -

S.No	Export product	Export Quantity	Import item	Quantity allowed
1	NE 24/2S Viscose yarn twisted with 70D/24Fx2 Ply Nylon textured yarn	69,000 Kgs.	Viscose Staple Fibre	51,059 Kgs.
			Nylon Filament Yarn	18,121 Kgs.
			Nylon 66 Textured yarn	

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.180	M/s Keshar Multiyarn Mill Ltd., Kolkata
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/046/AM-10/DES-V
Re-fixation of input output norms against Advance Authorization No.0210127221 dated 03.06.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product in view of the report of Regional Laboratory Textile Committee, Kolkata. The Committee, as per the report of Regional Laboratory Textile Committee, Kolkata and after deliberations decided to amend the description of export product against the Advance authorization issued in this case as detailed below: -

S.No	Export product	Export Quantity	Import item	Quantity allowed
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1	NE 24/2S Viscose yarn twisted with 70D/24Fx2 Ply Nylon textured yarn	69,000 Kgs.	Viscose Staple Fibre	51,059 Kgs.
			Nylon Filament Yarn Nylon 66 Textured yarn	18,121 Kgs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.
